

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 2nd MAY, 2024, 10:30 A.M.

CP (IB)/03/GB/2024

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Viraj Profiles Pvt. Ltd. Vs Qubik Infra Pvt. Ltd.
UNDER SECTION	U/s 9 of IBC, 2016

For Petitioner (s) : Mr. Avishek Guha, Adv.
Ms. Arunika Dutta, Adv.

For Respondent (s) : Mr. Bishwajit Dubey, Adv.
Mr. Shantanu Sarma, Adv.

ORDER

Both sides counsel present. Notice is duly served on the Corporate Debtor. Learned Counsel Mr. Bishwajit Dubey appears on behalf of the Corporate Debtor and requested time for filing reply on the ground that the copy of the petition was not served on them. The Counsel appearing for the Operational Creditor agreed to serve copy of the petition forthwith. The Corporate Debtor shall file reply within two weeks from today by serving an advance copy on the other side. Failing which the Corporate Debtor's rights to file reply shall stand forfeited.

List for arguments on **24.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)